

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 923
TO BE ANSWERED ON 08.02.2017

SETTING UP OF NEW ATOMIC POWER PLANTS

923. SHRI DHARAM VIRA:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government is planning to set up new atomic power plants in northern States such as Uttarakhand, Punjab and Haryana;
- (b) if so, the details in this regard along with the measures taken so far to identify the possible sites;
- (c) the agencies which are involved in setting up of the proposed atomic plants; and
- (d) the safety concerns raised and the measures taken or proposed to be taken by the Government before setting up such plants in highly sensitive regions?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (Dr. JITENDRA SINGH):

- (a)&(b) The Government has accorded 'in principle' approval for the sites at Gorakhpur in Haryana and Mahi Banswara in Rajasthan for setting up 4 reactors of 700 MW each. The Government has also accorded financial sanction for Units 1 & 2 at Gorakhpur (GHAVP 1&2-2x700 MW) and work on the project has commenced.
- (c) The nuclear power project at Gorakhpur, Haryana (GHAVP 1&2) is being set up by Nuclear Power Corporation of India Limited (NPCIL), a Public Sector Enterprise under the Department of Atomic Energy (DAE).
- (d) Sites for nuclear power plants are selected after carrying out extensive studies by specialised national agencies at the siting stage. The sites are recommended after these meet the criteria laid down in the Atomic Energy Regulatory Board (AERB) code on Site Evaluation of Nuclear Facilities. The reactors to be set up are designed for possible impacts of natural and man-made events likely at the site to ensure safety of the personnel, public and environment.
